



महाराष्ट्र शासन राजपत्र

असाधारण भाग चार-ब

वर्ष ९, अंक ३७(८)]

गुरुवार, मार्च २३, २०२३/चैत्र २, शके १९४५

[पृष्ठे २, किंमत : रुपये ९.००

असाधारण क्रमांक ९४

प्राधिकृत प्रकाशन

महाराष्ट्र शासनाने महाराष्ट्र अधिनियमान्वये तयार केलेले
(भाग एक, एक-अ आणि एक-ल यांमध्ये प्रसिद्ध केलेले नियम व आदेश यांब्यतिरिक्त) नियम व आदेश.

FINANCE DEPARTMENT

Madam Cama Marg, Hutatma Rajguru Chowk, Mantralaya,
Mumbai 400 032, dated the 23rd March 2023

NOTIFICATION

Notification No. 4/2023—State Tax (Rate)

MAHARASHTRA GOODS AND SERVICES TAX ACT, 2017.

No. MGST-1023/C.R. 14(4)/Taxation 1.—In exercise of the powers conferred by sub-section (1) of section 11 of the Maharashtra Goods and Services Tax Act, 2017 (Mah. XLIII of 2017), the Government of Maharashtra, being satisfied that it is necessary in the public interest so to do, on the recommendations of the Council, hereby makes the following further amendments in the Government notification of Finance Department, No. MGST. 1017/C. R. 103(1)/Taxation-1.- [Notification No. 2/2017-State Tax(Rate)], dated the 29th June, 2017, published in the *Maharashtra Government Gazette*, Part IV-B, Extra-ordinary No. 182, dated the 29th June 2017, namely :—

In the said notification, in the Schedule, against S. No. 94, in column (3), after the item (ii) and the entries relating thereto, the following item and the entry shall be inserted, namely :—

“(iii) Rab, other than pre-packaged and labelled”.

(१)

2. This notification shall come into force on 1st day of March, 2023.

By order and in the name of the Governor of Maharashtra,

MANDAR KELKAR,
Deputy Secretary to Government.

Note :— The principal Notification No. MGST-1017/C.R.103(1)/Taxation-1 [Notification No. 02/2017- State Tax (Rate)], dated the 29th June, 2017, was published in the *Maharashtra Government Gazette*, Part IV-B, Extra-ordinary No. 182, dated the 29th June 2017 and was last amended *vide* Notification No. GST. 1023/C.R.1(1)/Taxation-1 [Notification No. 13/2022- State Tax (Rate)], dated the 13th, January 2023, published in the *Maharashtra Government Gazette*, Part IV-B, Extra-ordinary No.8, dated the 13th, January 2023.